**IN THE HIGH COURT OF JHARKHAND AT RANCHI**
**A.B.A. No. 1739 of 2021**
**------**

Divyakant Sharma … Petitioner

Versus

The State of Jharkhand ⋯ Opposite Party

**------**

**CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

**------**

For the Petitioner : None
For the State : None

**------**

**Order No.02 Dated- 19.04.2021**

The matter is taken up through video conferencing.

No one turns up on behalf of the parties.

List this anticipatory bail application after a week.

**(Anil Kumar Choudhary, J.)**

Gunjan-